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regional panels in the selection of feature films?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF INFORMATION AND BROADCASTING (SHRI H. K. L. BHAGAT): (a) to (c) The names of Indian feature films selected for the Indian Panorama 1989 are as follows:—

- 1. Kolahal (Assamese)
- 2. Antaryali Yatra (Bengali)
- 3. Pestonjee (Hindi)
- 4. Raakh (Hindi)
- 5. Salaam Bombay (Hindi)
- 6. Tamas (Hindi)
- 7. Trishagni (Hindi)
- 8. Pushpak Vimana (Kannada)
- 9. Asthikal Pookkunnu (Malaya-lam)
- 10. 1921 (Malayalam)
- 11. Kadal Theerathu (Malayalam)
- 12. Oru Minnaminuginto Nurungu Vettom (Malayalam)
- 13. Nayakan (Tamil)
- 14. Vedham Puthithu (Tamil)
- 15. Veedu (Tamil)
- 16. Swarnna Kamalam (Telugu)

Maximum of 21 feature films can be selected. In 1987, the number was 21, in 1988 it -was 18, and in 1989 it is 16. The reason for reduction in numbers is the quality of entries, as adjudged by the All India Selection Panel.

The All India Selection Panel decided against entertaining appeals on the ground that this would defeat the purpose of scrutiny by the Regional Panels.

Non-allotment of Flats to Persons Registered with DDA in 1979

52. SHRI ATAL BIHARI VAJPAYEE:

to Questions

SHRI KAILASH PATI MISHRA;

Will the Minister of URBAN DEVE-LOPMENT be pleased to state:

- (a) whether it is a fact that a large number of Delhi residents had got themselves registered with the DDA for the purchase of MIG and LIG flats in 1979; if so, how many of them have been allotted flats so far and by when the rest are likely to get the allotment;
- (b) whether it is also a fact that the persons who got themselves registered under other DDA schemes much later have been given preference for allotment over the persons registered in 1979; and
- (c) whether it is also a fact that a large number of flats built by DDA are lying vacant but the persons registered in 1979 are not being considered for these flats resulting in great hardship to them?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI MOHSINA K1DWAI): (a) Yes. Sir. Of the registrant? under MIG and LIG categories under the New Pattern Scheme 1979, : 33,727 have been allotted flats. The others are likely to be allotted flats in the next about 5 years.

- (b) Yes, Sir. These allotments were made under the Self Financing Scheme and Retiring Persons Scheme.
 - (c) No. Sir.

Setting up of a Satellite Town by the Nonresident Indians near Bombay

- 53. SHRI PARVATHANENI UP-ENDRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) whether a new township is proposed to be built by the Non-Resident

Indiana near Panvel in the outskirts of Bombay; and

(b) if so, what are the special incentives proposed to be given to the Ncn-resident Indians to set up this satellite town?

THE MINISTER OF URBAN DEVE-LOPMENT (SHR1MATI MOHSINA KIDWAI): (a) No, Sir.

(b) Does not arise.

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बंडन क्रांबोग की सिकारिशों कार्यान्वयन

*54. श्रीसत्य प्रकाश मालबीय: क्या कल्याण मंत्री 6 मार्च, 1987 की राज्य सभा में अधारोकित प्रक्त 1275 के दिये गये उतर को देखेंगे ग्रीर यह बताने की उपाकरेंों कि :

- (क) एछडे वर्गों के लिये मंडल ऋ।योग के प्रतिवेदन में अन्तर्विष्ट सिफारिशों के कार्यान्त्रपत के संबंध में की गई कार्यवाही का ब्योरा क्या है ; स्रोर
- (ख) उक्त सिफारियों के कार्यान्वयन में क्या-क्या कठिन इसा हैं?

कत्याण संवालय में राज्य मंत्रो (डा० राजेन्द्र कूमारी बाजपेयी) : (क) स्रीर (ख) सरकार का यह मत रहा है जैसा मंडल ग्रायोग की रिपोर्ट में भ्रन्त-विष्ट है, अन्य पिछड़े वर्गों के लिये आरक्षण म्रादि के प्रश्न पर तब तक यथास्थिति वनाई रखी जाये जब तक कि राष्ट्रीय जनमत नहीं हो जाता।

Setting up of Oil Seeds Corporation

- *55. SHRI RAJNI RANJAN SAHU: Will the Minister of AGRICULTURE be pleased to state:
- (a) whether Government propose to set up an Oil Seeds Corporation on the pattern of the Food Corporation for the procurement of oil seeds, fixing support price of oil seeds and for giving boost to oil seeds production;

- (b) if so, the details thereof; and
- (c) if not, what steps Government are taking to increase the production of oil seeds?

THE MINISTER OF AGRICULTURE (SHRI BHAJAN LAL): (a) to Cc) Government do not propose to set up any Oilseeds Corporation on the pattern of the of India for the Food Corporation procurement of oilseeds. The mandate for price support operations has been given to NAFED (National Agricultural Cooperative Marketing Federation India Limited). Government have been fixing support price of oilseeds, before the sowing season starts, at a remunerative level, on the recommendation of! the Commission for Agricultural Costs and Prices. NAFED in collaboration with the State Cooperative Marketing Federations, taken steps for purchase of oilseeds at such support price.

For the oilseeds grown in kharif 1988, Government have increased the support prices from Rs. 390 to Rs. 430 per quintal for groundnut pods, from Rs. 390 to Rs. 450 for sunflower and from Rs. 260 to Rs- 275 for soyabean (black variety) and from Rs. 300 to Rs. 320 for soyabean (yellow variety).

The National Dairy Development Board has also set up oilseeds farmers cooperative federations in 7 States. So far 4053 oilseeds farmers cooperative societies have been set up by them with a membership of 4.33 lakh oilseeds farmers. They have a plan of procuring 4.4 lakh tonnes of oilseeds during the current kharif as against 2.4 lakh tonnes last kharif. These cooperative societies have been offering attractive prices to the farmers.

In addition to price support, Government of India have given assistance to the tune of Rs. 48 crores to the State Governments to implement National Oilseeds Development Project and Oilseeds Production Thrust Project in